

(12)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No. -----

Sube S. Singh

Versus.....

KVS & Ors.

Date of Order	Orders
1.5.2001	<p>TA 3/2001 None for applicant. Mr. V.S. Gurjar, counsel for the respondents.</p> <p>This S.B.Civil Writ Petition No.4790/97 was transferred by the High Court of Judicature for Rajasthan to this Tribunal and it was registered as TA 3/2001. Thereafter, notices were sent to the applicant by registered post. The A.D. is enclosed with the file, which was received by Shri Sube Singh, the applicant himself.</p> <p>None was appeared for the applicant on 4.4.01 and none is appeared today. It appears that the applicant has lost interest in this TA. Therefore, this TA is dismissed in default and for non-prosecution.</p> <p><i>Sube Singh</i> (A.P.NAGRATH) M(A)</p> <p><i>S.K. Agarwal</i> (S.K.AGARWAL) M(J)</p> <p>(13) 01</p>